## GOVERNMENT OF INDIA MINISTRY OF POWER

# RAJYA SABHA UNSTARRED QUESTION NO.154 ANSWERED ON 21.07.2025

## FURTHER IMPROVEMENT IN ELECTRICAL SAFETY STANDARDS

### 154. DR. AJEET MADHAVRAO GOPCHADE:

Will the Minister of **POWER** be pleased to state:

- (a) action taken by Government on the suggestion/representation received for studying the legislation of South Korea and Queensland (Australia) related to electrical safety;
- (b) the details of elements/ issues that have been identified from the afore-cited legislations for implementation in the country to improve further electrical safety standards, particularly given that numerous fires are caused by electrical short circuits;
- (c) the details of engagements with State Governments, including advisories by the Central Governments, to promote electrical safety during the last five years; and
- (d) whether Government contemplates enacting a legislation for electrical safety to protect precious human lives, the details thereof?

#### ANSWER

### THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

- (a) & (b): Central Electricity Authority (CEA) has been advised to examine the suggestions received and global best practices, and, if necessary, amend the relevant Regulations in consultation with stakeholders, while fully safeguarding the principles of Ease of Living and Ease of Doing Business, as emphasised by the Government of India.
- (c) & (d): In accordance with the provisions of Section 53(a) and Section 177(2)(b) of the Electricity Act, 2003, CEA notified the Central Electricity Authority (Measures relating to Safety and Electric supply) Regulations, 2010, as amended from time to time, to ensure electrical safety and protect human lives. CEA, after consultations with State Governments and other stakeholders, on 8th June 2023 replaced these regulations by the Central Electricity Authority (Measures relating to Safety and Electric Supply) Regulations, 2023.

The provisions of these Regulations are discussed with State Governments on regular basis through meetings, conferences, and seminars. Advisories are also issued to State Governments with the objective of enhancing electrical safety.

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